

BEFORE THE NATIONAL GREEN TRIBUNAL

SOUTHERN ZONE, CHENNAI

Application No.69 to 72, 82, 86 to 91 of 2013

**Application No.69 of 2013 (SZ)
(W.P.3158 of 1996 of Andhra Pradesh High Court)**

And

M.A.85 of 2013

Applicant(s)

Respondent(s)

1. K. Malla Reddy
2. Adila Narasimha Gowd
3. Kasala Mohan Reddy
4. Patti Narayana Seri Ram Reddy
5. Mallaiah
6. Kasala Venkata Reddy
7. Golla Kumar
8. Yarala Manemma
9. Basupalli Vittal Reddy
10. Chamakura Venkata Reddy
11. Vedla Veeraiah
12. Pandaraiah
13. Gandhi Reddy
14. K. Gangamma
15. Kasala Manikkamma
16. Kasala Lakshminarasamma
17. Lakshminarasamma
18. Pathi Ramulu
19. G. Vijayalakshmi
20. Kummari Angaiah
21. Kumari Ananthi
22. Nandigama Anjamma
23. Gani pasha
24. Pati Kanti Reddy
25. Kumari Krishna
26. Jakkula Krishna
27. Chevella Krishna
28. Uppari Krishna
29. Khaja Miya
30. Jakkala Yadagiri
31. Sivvampeta Gopal Reddy
32. Gopal
33. Kummari Ganesh
34. Gantalagari Gopal
35. Gowsumiya
36. Gudu Sabu
37. Chennaiah
38. Gangaram Chandraiah
39. Jaganmohan Reddy
40. Janabai
41. B. Vinodha
42. Jnaneswar

1. State of Andhra Pradesh,
Rep. By its Secretary to Govt.,
Hyderabad and 2 others



43. Devamma
44. Sivvampeta Damodar Reddy
45. Golla Durgaiyah
46. 48. S. Narayana Reddy
47. Patti Narayana
48. Narasimha Reddy
49. Gangaram Narayan
50. Palpanoori Narayana Gowd
51. B. Nagaiah
52. Nabbi Saboo
53. Narayana Sway
54. Chevella Prabhakar
55. Battumeedi Papaiah
56. Pashamiya
57. Bashaiah
58. Balakrishna
59. Brahmachari
60. Y. Pedda Balaram
61. Y. China Balaram
62. Venkat Reddy'
63. Mukunda Reddy'
64. S. Manik Reddy
65. Patti Mallaiah
66. Golla Manaiah
67. Banda Malaiah
68. Golla uttaiah
69. Serella Malaiah
70. Mohinuddin'
71. Sivvampeta Yadav Reddy
72. Gantalagari Yadaiah
73. Yendikidi Yellaiah
74. Kummari Ramulu
75. Palpanoori Rama Gowd
76. Gangalagari Srisailam
77. Gangaram Raja Mallaiah
78. Sevella Ravinder
79. Bajapalli Lakshamma
80. Patti Lingamaiah
81. Patnam Manemma
82. Venkatama
83. Vittal Gowd
84. Palpanuri Veera Gowd
85. Gangaram Veraiah
86. Kummari Veeraiah
87. Yeluri Viswanadham
88. Gajendra Venkatesam
89. Srinivas Gowd
90. Golla Sankaraiah
91. Shaik Hussain
92. Nandigama Sai Reddy
93. S. Satyanarayana Reddy
94. Gajendra Sudersanam
95. Yeluri Sudarsanam
96. Juleman
97. Kumari Agamaiah



98. Kumari Srisailam
99. Mandumula Mallaiah
100. Manne Bharathamma
101. Reddi Gari Vijayalakshmi
102. Golla Mallaiah
103. Bajupalli Balreddy
104. Muttangi Nagamanemma
105. Kumari Anjaiah
106. Kummari Narayana
107. T. Ramulu
108. Kummari Ramulu
109. Kummari Lakshmaiah
110. Veeraiah
111. Patti Parvathamma
112. Yendikota Rajamma
113. Kasala Balamani
114. Gangaram Sayamma
115. Manne Kistaiah
116. Banda Sai Gowd
117. Patlolla Anitha

**Application No.70 of 2013 (SZ)
M.A.86 of 2013**

**Application No.71 of 2013 (SZ)
M.A.87 of 2013**

**Application No.72 of 2013 (SZ)
M.A.88 of 2013**

Application No.86 of 2013 (SZ)

Application No.87 of 2013 (SZ)

Application No.88 of 2013 W.P.18163 of 2002 (Andhra Pradesh High Court)

Application No.89 of 2013 (SZ)

Application No.91 of 2013 (SZ)

Application No.82 of 2013 (SZ)

Application No.90 of 2013 (SZ)

Application No.190 of 2016

Application No.192 of 2016

Note of the Registry	Orders of the Tribunal
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Item No.22 to 34	Date: 26 th May, 2017 For want of time, the applications stand adjourned for further hearing on 14.07.2017. <p style="text-align: right;">....., JM (Justice Dr. P. Jyothimani)</p> <p style="text-align: right;">.....,EM (Shri P.S. Rao)</p>
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